

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/31737/2024 BLAPL/10790/2024	SUNIL BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ANGUL TOWN /751 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001504/2024
2	D-BLAPL/31670/2024 BLAPL/10791/2024	SRABAN KUMAR MAJHI VS STATE OF ODISHA	ASIT KUMAR OTTA VS	/ /0 SPECIAL JUDGE,BARIPADA(Mayurbhanj 2(A)CC/0000013/2024
3	D-BLAPL/30899/2024 BLAPL/10792/2024	SUBRAT KUMAR PATRA @ BAPI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 2ND A.D.J,KHURDA(Khordha) TR/0000046/2024
4	D-BLAPL/31955/2024 BLAPL/10793/2024	K.SESHADEB DORA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PURUSHOTTAMPUR /482 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PU GR/0000471/2024
5	D-BLAPL/31235/2024 BLAPL/10794/2024	SUJIT MOHAPATRA @MUSA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /162 /2023 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000028/2024
6	D-BLAPL/30990/2024 BLAPL/10795/2024	SADIK KHAN VS STATE OF ODISHA	PRADIPTA VARMA VS	KHALLIKOTE /622 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001433/2024
7	D-BLAPL/30997/2024 BLAPL/10796/2024	MUSTAK KHAN VS STATE OF ODISHA	PRADIPTA VARMA VS	KHALLIKOTE /622 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001433/2024
8	D-BLAPL/30590/2024 BLAPL/10797/2024	AAMIN KHAN VS STATE OF ODISHA	PRADIPTA VARMA VS	KHALLIKOTE /622 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001433/2024
9	D-BLAPL/31936/2024 BLAPL/10798/2024	UTTAM NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /25 /2024 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000068/2024
10	D-BLAPL/30685/2024 BLAPL/10799/2024	ZAHIR ALLI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	KHARABEL NAGAR P.S. /121 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000418/2024
11	D-BLAPL/32037/2024 BLAPL/10800/2024	RAJU @ RAJU BAGRI VS STATE OF ODISHA	ALOK KUMAR KAR VS	PIPLI /231 /2023 J.M.F.C.,PIPLI(Puri) GR/0000364/2023

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12	D-BLAPL/30223/2024 BLAPL/10801/2024	SATYA PRAKASH PANI @ DIPUNA @ DIPU VS STATE OF ODISHA	NISHIKANTA MISHRA VS	AIR FIELD P.S. /222 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000695/2024
13	D-BLAPL/31160/2024 BLAPL/10802/2024	RAMUDU P. RAMU SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BADAGODA P.S. /356 /2024 3RD ADJ BHUBANESWAR(Khordha) TR/0000287/2024
14	D-BLAPL/32008/2024 BLAPL/10803/2024	BHARAT DIGAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /47 /2024 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI ST/0000052/2024
15	D-BLAPL/31942/2024 BLAPL/10804/2024	SURU DORA @ SUGRIBA DORA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PUINTALA /199 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR GR/0001167/2024
16	D-BLAPL/31959/2024 BLAPL/10805/2024	RINTU @ SANJIT SAHU VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	JAGATSINGPUR /351 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000139/2023
17	D-BLAPL/32088/2024 BLAPL/10806/2024	JITENDRA MALLICK @ JITU VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	CRRI /111 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000113/2024
18	D-BLAPL/31979/2024 BLAPL/10807/2024	UTTAM PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIKABALI /118 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000366/2024
19	D-BLAPL/32052/2024 BLAPL/10808/2024	T.BIJU VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BADAGODA P.S. /452 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000812/2024
20	D-BLAPL/32085/2024 BLAPL/10809/2024	CHAITAN PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /210 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand CT/0000385/2024
21	D-BLAPL/32053/2024 BLAPL/10810/2024	MEENAKA SURYAKUMAR @ M.SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /64 /2024 A.D.J.,RAYGADA(Rayagada) CT/0000050/2024
22	D-BLAPL/32049/2024 BLAPL/10811/2024	MEENAKA SURYAKUMAR @M.SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /15 /2024 A.D.J.,RAYGADA(Rayagada) CT/0000054/2024
23	D-BLAPL/32029/2024	DAM BADANAYAK	PRASANTA KUMAR NANDA	MACHHKUND /76 /2023

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	BLAPL/10812/2024	VS STATE OF ODISHA	VS	ADDL DISTRICT AND SESSIONS JUDGE CT/0000096/2023
24	D-BLAPL/30892/2024 BLAPL/10813/2024	MONU @ SACHIN ROY GOUTAM @ SACHIN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /99 /2024 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000086/2024
25	D-BLAPL/31258/2024 BLAPL/10814/2024	BISWAJIT @ BISWARANJAN @ BIKI PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /587 /2024 J.M.F.C,AUL(Kendrapara) GR/0000923/2024
26	D-BLAPL/31627/2024 BLAPL/10815/2024	MEGHANADA BADANAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /208 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000363/2024
27	D-BLAPL/32056/2024 BLAPL/10816/2024	MEENAKA SURYAKUMAR @ M.SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /104 /2023 A.D.J.,RAYGADA(Rayagada) CT/0000049/2024
28	D-BLAPL/30121/2024 BLAPL/10817/2024	GOURA PRASAD MOHAPATRA VS STATE OF ODISHA	RASHMIREKHA NAYAK VS	KHANDAGIRI P.S. /237 /2024 A.D.J.,BHUBANESWAR(Khordha) CT/0000183/2024
29	D-BLAPL/31013/2024 BLAPL/10818/2024	SOLEMAN AHAMAD VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000016/2024
30	D-BLAPL/32075/2024 BLAPL/10819/2024	JITU NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	GUNUPUR /216 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000107/2024
31	D-BLAPL/31813/2024 BLAPL/10820/2024	MEENAKA SURYAKUMAR @ M. SURYAKUMAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	SESHKHAL /69 /2024 A.D.J.,RAYGADA(Rayagada) CT/0000052/2024
32	D-BLAPL/32086/2024 BLAPL/10821/2024	PINTAN KUMAR DALEI @ DIPU VS STATE OF ODISHA	DEVASHIS PANDA VS	NIALI /281 /2022 PRESIDING OFFICER,DESIGNATED COURT ST/0000325/2022
33	D-BLAPL/31724/2024 BLAPL/10822/2024	RAJENDRA PRADHAN VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KABISURYANAGAR /467 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000462/2024
34	D-BLAPL/31944/2024 BLAPL/10823/2024	DHIREN JENA @ BIREN VS	BIDYALOK MOHAPATRA VS	RAYAGADA /77 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)

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35	D-BLAPL/30682/2024 BLAPL/10824/2024	STATE OF ODISHA SWADHIN PUJHARI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	Spl/0000081/2024 JUNAGARH /325 /2022 SPECIAL JUDGE, DHARMAGARH(Kalahandi)
36	D-BLAPL/31947/2024 BLAPL/10825/2024	STATE OF ODISHA SYAD LAYEEQ VS STATE OF ODISHA	ABHAS MOHANTY VS	Spl/0000013/2022 MALKANGIRI /416 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
37	D-BLAPL/31460/2024 BLAPL/10826/2024	STATE OF ODISHA BAHANPATI PRADHAN @ BAHANPAT VS STATE OF ODISHA	S.S.RAY (2) VS	Spl/0000111/2024 ASKA /501 /2024 J.M.F.C.,ASKA(Ganjam)
38	D-BLAPL/32120/2024 BLAPL/10827/2024	STATE OF ODISHA BHAKTABANDHU MAHARANA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	GR/0001400/2024 / /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
39	D-BLAPL/31925/2024 BLAPL/10828/2024	STATE OF ODISHA VIKASH KUMAR VS STATE OF ODISHA	DEBASISH PATNAIK VS	TR/0000545/2024 BAIDYANATHPUR /403 /2024 S.D.J.M.,BERHAMPUR(Ganjam)
40	D-BLAPL/31779/2024 BLAPL/10829/2024	STATE OF ODISHA BAHANPAT PRADHAN @ BAHANPATI PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	GR/0001795/2024 ASKA /504 /2024 J.M.F.C.,ASKA(Ganjam)
41	D-BLAPL/30991/2024 BLAPL/10830/2024	STATE OF ODISHA SUMITRA PRADHAN VS STATE OF ODISHA	NARAYAN PRASAD MOHANTY VS	GR/0001403/2024 / /0 SPECIAL JUDGE,KEONJHAR(Kendujhar)
42	D-CMAPL/41031/2024 CMAPL/363/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,BBSR VS KALINGA AUTOMOBILES, BBSR	ADV. VS	Spl/0000048/2024 / / ()
43	D-CMAPL/43861/2024 CMAPL/364/2024	BIJAY KU.PATTANAYAK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // ()
44	D-CMAPL/44907/2024 CMAPL/365/2024	STATE OF ODISHA KANAKALATA RATH VS STATE OF ODISHA	ADV. VS	// // ()
45	D-CMAPL/45084/2024 CMAPL/366/2024	STATE OF ODISHA USHALATA BARIK VS DIVISIONAL MANAGER M/S UNITED INDIA INSURANCE CO. LTD,CUTTACK	SRIKAR KUMAR RATH VS	// // ()

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46	D-CMAPL/44746/2024 CMAPL/367/2024	BHAGABATI SATPATHY VS SULOCHANA DANDAPATA	ADV. VS	// ()
47	D-CMP/44988/2024 CMP/1212/2024	SANJAYA KUMAR PRUSTY VS ARJUNA BARIK	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRA
48	D-CMP/44743/2024 CMP/1213/2024	SURESH CHANDRA BARIK VS PRIYA MADHABA JENA	ABINASH ROUTRAY VS	// Fao/0000078/2023 CIVIL JUDGE (SD),KENDRAPARA(Kendr
49	D-CMP/45086/2024 CMP/1214/2024	JAYAKRUSHNA BEHERA VS ASHOK PANDIT	NILAMADHAB SARKAR VS	// TS/0000171/2002 CIVIL JUDGE (JD),1ST COURT,CUTTAC
50	D-CMP/44999/2024 CMP/1215/2024	KARISMA SAHOO VS PRIYABRATA NAYAK	BISWA PRAKASH DHAL VS	// CS/0001088/2022 CIVIL JUDGE (SD),KAMAKSHYANAGAI
51	D-CMP/44574/2024 CMP/1216/2024	RABI NARAYAN DHAL VS DEBI PRASAD DHALSAMANTA	JYOTI PATNAIK VS	// Mat/0000028/2020 1ST ADDL.CIVIL JUDGE(SD),BHUBANE
52	D-CMP/45113/2024 CMP/1217/2024	A(ELA) RAGHUNATH VS ALMULSUDAM	PRASANTA KUMAR NANDA VS	// CS/0001848/2013 SENIOR CIVIL JUDGE, HINJILICUT(Ganj
53	D-CONTC/45008/2024 CONTC/7445/2024	BINODINI SENAPATI VS MANORANJAN MALLICK, OAS	ADV. VS	// () //
54	D-CONTC/41213/2024 CONTC/7446/2024	PRASANTA KUMAR MALLIK VS GOURI RANI NAYAK, OES	ADV. VS	// () //
55	D-CONTC/45018/2024 CONTC/7447/2024	NIHAR RANJAN BHOI VS MANAS RANJAN SWAIN, TAHASILDAR,BBSR	ADV. VS	// () //
56	D-CONTC/45021/2024 CONTC/7448/2024	ANIL KUMAR SENAPATI VS BINITA SENAPATI, OES	ADV. VS	// () //
57	D-CONTC/44798/2024	SUDAM CHARAN SOREN	ADV.	//

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	CONTC/7449/2024	VS	VS	0
		SASWAT MISHRA, IAS		//
58	D-CONTC/45022/2024	RIZI MOHANTY	ADV.	//
	CONTC/7450/2024	VS	VS	0
		MANAS RANJAN SWAIN, TAHASILDAR, BBSR		//
59	D-CONTC/44771/2024	BHAGYADHAR SAMAL	ADV.	//
	CONTC/7451/2024	VS	VS	0
		SASWAT MISHRA, IAS		//
60	D-CONTC/44773/2024	AMRIT LAKRA	ADV.	//
	CONTC/7452/2024	VS	VS	0
		SASWAT MISHRA, IAS		//
61	D-CONTC/41619/2024	DEBADUTTA PANDA	ADV.	//
	CONTC/7453/2024	VS	VS	0
		JYOTI SANKAR RAY, OAS(S)		//
62	D-CONTC/41620/2024	DIBAKAR MAHAPATRA	ADV.	//
	CONTC/7454/2024	VS	VS	0
		SUSMITA MURMU, OAS		//
63	D-CONTC/43175/2024	SAROJINI DEI	ADV.	//
	CONTC/7455/2024	VS	VS	0
		SHALINI PANDIT, IAS		//
64	D-CONTC/44954/2024	SUBASH CHANDRA PRADHAN	ADV.	//
	CONTC/7456/2024	VS	VS	0
		SHALINI PANDIT, IAS		//
65	D-CONTC/44958/2024	PABITRA MOHAN DASH	ADV.	//
	CONTC/7457/2024	VS	VS	0
		SALINI PANDIT, IAS		//
66	D-CONTC/41409/2024	ABANTI BEHERA	ADV.	//
	CONTC/7458/2024	VS	VS	0
		BHABANI SHANKAR CHAYANI, IAS		//
67	D-CONTC/41450/2024	UMAKANTA BEHERA	ADV.	//
	CONTC/7459/2024	VS	VS	0
		ASWATHY S., IAS		//
68	D-CONTC/43177/2024	PRAFULLA KUMAR SAMANTARAY	ADV.	//
	CONTC/7460/2024	VS	VS	0

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69	D-CONTC/43202/2024 CONTC/7461/2024	SHALINI PANDIT, IAS UDAYA MATARI VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// // 0 //
70	D-CONTC/43204/2024 CONTC/7462/2024	JASHOBANTEE BAG VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// 0 //
71	D-CONTC/43656/2024 CONTC/7463/2024	UMESH CHANDRA JENA VS JAINARAYAN SEET, ENGINEER-IN-CHIEF, RWS AND S, ODISHA	ADV. VS	// 0 //
72	D-CONTC/43678/2024 CONTC/7464/2024	SUJATA MOHAPATRA VS SANTOSH KUMAR ROUT, D.E.O, CUTTACK	ADV. VS	// 0 //
73	D-CONTC/43711/2024 CONTC/7465/2024	NARENDRA KALASHA VS SUSHIL KUMAR LOHANI, IAS	ADV. VS	// 0 //
74	D-CONTC/43716/2024 CONTC/7466/2024	UMARNATH MOHAPATRA VS ER. SANJIB KUMAR NAYAK, SUPT. ENGINEER, KANUPUR	ADV. VS	// 0 //
75	D-CONTC/43642/2024 CONTC/7467/2024	JITENDRA KUMAR NAYAK VS JAINARAYAN SEET, ENGINEER-IN-CHIEF, RWS AND S, ODISHA	ADV. VS	// 0 //
76	D-CONTC/43646/2024 CONTC/7468/2024	MADAN SUNDAR KHATUA VS JAINARAYAN SEET, ENGINEER-IN-CHIEF, RWS AND S	ADV. VS	// 0 //
77	D-CONTC/43651/2024 CONTC/7469/2024	KAJAL MOHAN PARIDA VS JAINARAYAN SEET, ENGINEER-IN-CHIEF, RWS AND S, ODISHA	ADV. VS	// 0 //
78	D-CONTC/43653/2024 CONTC/7470/2024	RABINDRA NAYAK VS JAINARAYAN SEET, ENGINEER-IN-CHIEF, RWS AND S, ODISHA	ADV. VS	// 0 //
79	D-CONTC/44284/2024 CONTC/7471/2024	S.BABURAO @ SIVINI BABURAO VS K.VENKETSWAR REDDY, TAHASILDAR,BISSAMCUTTACK	ADV. VS	// 0 //

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80	D-CONTC/43657/2024 CONTC/7472/2024	CHAKRADHAR PANDA VS JAINARAYAN SEET, ENGINEER-IN-CHIEF, RWS AND S,ODISHA	ADV. VS	// () //
81	D-CONTC/45142/2024 CONTC/7473/2024	SACHALA PANDA VS SANJAY KUMAR, DEPUTY ACCOUNTANT GENERAL(PENSION)	SIDHARTHA DAS VS	// () //
82	D-CONTC/45143/2024 CONTC/7474/2024	JUDHISTIR ROUT VS NIBEDITA PANI, D.E.O,JAJPUR	DILLIP KUMAR MOHAPATRA VS	// () //
83	D-CONTC/45155/2024 CONTC/7475/2024	RAGHUNATH GOCHHAYAT VS BIMAL KISHORE LENKA, TAHASILDAR BALIANTA	LINGARAJ SARANGI VS	// () //
84	D-CONTC/45179/2024 CONTC/7476/2024	NIKUNJA BIHARI DAS VS BHABANI SANKAR UDGATA, S.P, JAGATSINGHPUR	ADV. VS	// () //
85	D-CONTC/43659/2024 CONTC/7477/2024	RABINDRA KUMAR BEHERA VS JAINARAYAN SEET, ENGINEER-IN-CHIEF, R.W.S AND S, ODISHA	ADV. VS	// () //
86	D-CONTC/44485/2024 CONTC/7478/2024	ASHOK KUMAR JENA VS DEO RANJAN KUMAR SINGH, COMMNR.-CUM-SECY, REVENUE AND D.M DEPT.	ABHIRAM SWAIN VS	// () //
87	D-CONTC/45173/2024 CONTC/7479/2024	GURUPRASAD LENKA VS BHABANI SANKAR UDGATA, S.P, JAGATSINGHPUR	ADV. VS	// () //
88	D-CRLA/31541/2024 CRLA/1062/2024	BIPIN BIHARI PANDA VS STATE OF ODISHA (G.A.)	HEMANTA KUMAR MUND VS	BHUBANESWAR VIGILANCE /37 /1997 SPECIAL JUDGE,BHUBANESWAR(Khor Confiscation Case/0000001/2010
89	D-CRLA/29653/2024 CRLA/1063/2024	K.ANITA PRUSTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /212 /2023 J.M.F.C.,BERHAMPUR(Ganjam) GR/0001618/2023
90	D-CRLA/30987/2024 CRLA/1064/2024	SANTOSH BARIK VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIBANIA /33 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000070/2022
91	D-CRLA/31212/2024	UMESH CHANDRA KHATUA@NIDHI	ASHOK KUMAR JENA	MAHANGA /5 /2021

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	CRLA/1065/2024	VS STATE OF ODISHA	VS	A.D.J. SALIPUR(Cuttack) ST/000032/2021
92	D-CRLA/31222/2024 CRLA/1066/2024	PANCHANAN SETHY VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack) ST/000032/2021
93	D-CRLA/31230/2024 CRLA/1067/2024	KAILASH CHANDRA KHATUA VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MAHANGA /5 /2021 A.D.J. SALIPUR(Cuttack) ST/000032/2021
94	D-CRLA/30938/2024 CRLA/1068/2024	BUDHIA@SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	ODAGAON /163 /2022 ADDL. DIST. AND SESSION JUDGE, OD ST/000067/2023
95	D-CRLA/31885/2024 CRLA/1069/2024	KRUSHNA CHANDRA KANHAR VS STATE OF ODISHA(VIG.)	ASHOK KUMAR SWAIN VS	BHUBANESWAR VIGILANCE /11 /2010 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/000056/2012
96	D-CRLMA/30862/2024 CRLMA/183/2024	PRASHANT@PRASANTA KUMAR SENAPATI VS STATE OF ODISHA(VIG.)	BISWA PRAKASH DHAL VS	CUTTACK VIGILANCE /44 /2016 SPL.CJM (CBI),BHUBANESWAR(Khordha GR/000046/2016
97	D-CRLMC/29789/2024 CRLMC/4061/2024	SUSIL MOHANTY VS BIKRAM KESHARI MOHAPATRA	BIBHUTI BHUSAN MISHRA VS	// S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug ICC/000066/2022
98	D-CRLMC/31860/2024 CRLMC/4062/2024	SK. AJAD ALLI VS STATE OF ODISHA	UDIT RANJAN JENA VS	SAHADEV KHUNTA /120 /2017 S.D.J.M.,BALASORE(Baleshwar) CT/0001191/2017
99	D-CRLMC/31874/2024 CRLMC/4063/2024	SIMANCHAL SWALSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /152 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000034/2023
100	D-CRLMC/31877/2024 CRLMC/4064/2024	GANESH RAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMAGIRI /21 /2015 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/000028/2015
101	D-CRLMC/28612/2024 CRLMC/4065/2024	DHANANJAY JENA @ BACHAN JENA VS STATE OF ODISHA	NETRANANDA BISWAL VS	MADHUPATNA /155 /2022 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000143/2022
102	D-CRLMC/31768/2024 CRLMC/4066/2024	TRIBIKRAM ACHARYA VS	PRASANTA KUMAR SATAPATHY VS	SAHID NAGAR P.S. /92 /2015 J.M.F.C.,BHUBANESWAR(Khordha)

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103	D-CRLMC/31406/2024 CRLMC/4067/2024	STATE OF ODISHA MANOJA KUMAR DAS VS	MADAN SUNDAR BEHERA VS	CT/0000903/2015 MARSHAGHAI /419 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrapa
104	D-CRLMC/29457/2024 CRLMC/4068/2024	STATE OF ODISHA MADAN MOHAN BISWAL VS	DEBASIS SAHOO VS	Spl/0000057/2023 / /0 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
105	D-CRLMC/31822/2024 CRLMC/4069/2024	STATE OF ODISHA(VIG.) DILLIP KUMAR GIRI VS	AMULYA RATNA PANDA VS	Spl/0000005/2013 BALIAPAL /88 /2024 J.M.F.C.,BASTA(Baleshwar)
106	D-CRLMC/31694/2024 CRLMC/4070/2024	STATE OF ODISHA SUDAMA BEHERA VS	AMITAV TRIPATHY VS	CT/0000240/2024 SARANAKUL /70 /2014 ADDL. DIST. AND SESSION JUDGE, OD
107	D-CRLMC/31700/2024 CRLMC/4071/2024	STATE OF ODISHA USHARANI SAHOO VS	AKSHAYA KUMAR SAHOO VS	ST/0000108/2023 REAMAL /205 /2024 SPECIAL JUDGE,DEOGARH(Debagarh)
108	D-CRLMC/31827/2024 CRLMC/4072/2024	STATE OF ODISHA KAPILASH MEHER VS	DEBABRATA DASH VS	Spl/0000021/2024 KEGAON /2 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA
109	D-CRLMC/31717/2024 CRLMC/4073/2024	STATE OF ODISHA MALIK MEHER @ TRINATH MEHER VS	BIJAY KUMAR BEHERA VS	CT/0000007/2021 RAIRAKHOL /33 /2013 ASST.SESSION JUDGE,RAIRAKHOL(San
110	D-CRLMC/30599/2024 CRLMC/4074/2024	STATE OF ODISHA JITENDRA MAHAKUD VS	DHIRENDRA KUMAR MOHAPATRA VS	ST/0000247/2014 SAMBALPUR VIGILANCE /109 /2015 SPL.JUDGE (VIG), SUNDERGARH(Sunda
111	D-CRLMC/31856/2024 CRLMC/4075/2024	STATE OF ODISHA SANJIB KUMAR JENA VS	SRINIBASH SATAPATHY VS	TR/0000014/2024 / /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
112	D-CRLMC/31743/2024 CRLMC/4076/2024	TAPAS KUMAR PADHI NABAGHANA KHILLA@NABAGHANA KHILLO VS	JAJATI KESHARI KHUNTIA VS	ICC/0000171/2017 KORAPUT TOWN /241 /2015 S.D.J.M.,KORAPUT(Koraput)
113	D-CRLMC/31171/2024 CRLMC/4077/2024	STATE OF ODISHA DINABANDHU NAYAK VS SIMACHAL PRASAD NAYAK	SMRUTI RANJAN ROUT VS	GR/0001039/2015 / /0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu ICC/0000065/2024

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114	D-CRLMC/30809/2024 CRLMC/4078/2024	JAIMIN KUKDEJA MEGHARAJBHAI VS STATE OF ODISHA (CYBER CRIME)	PRATIK DASH VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0000399/2024
115	D-CRLMC/31940/2024 CRLMC/4079/2024	PABITRA NISANKA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	BHANJANAGAR /150 /2011 A.D.J.,BHANJANAGAR(Ganjam) ST/0000094/2015
116	D-CRLMC/31882/2024 CRLMC/4080/2024	JUGAL KISHORE NAIK VS STATE OF ODISHA(VIG)	SANTOSH KUMAR NANDA VS	KORAPUT VIGILANCE /9 /2012 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000008/2012
117	D-CRLMC/30489/2024 CRLMC/4081/2024	SUNIL KUMAR PATRA VS LOHITESWAR MAHANTA	PARTHA SARATHI DAS VS	// J.M.F.C.,KEONJHAR(Kendujhar) ICC/0000037/2022
118	D-CRLMC/27682/2024 CRLMC/4082/2024	NILAMANI SETHI VS STATE OF ODISHA(VIG.)	SURAJ MOHANTY VS	BHUBANESWAR VIGILANCE /36 /2012 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN TR/0000011/2019
119	D-CRLMC/31905/2024 CRLMC/4083/2024	BAPI@SANTOSH PARIDA VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	NIALI /115 /2020 A.D.J.(FTSC),CUTTACK(Cuttack) Spl/0000045/2020
120	D-CRLMC/29339/2024 CRLMC/4084/2024	GOBINDA CHANDRA DHAL VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /15 /2024 SPL. JUDGE,BHADRAK(Bhadrak) Spl/0000013/2024
121	D-CRLMC/30817/2024 CRLMC/4085/2024	PRAVEEN KUMAR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	//0 S.D.J.M.,KORAPUT(Koraput) ICC/0000027/2024
122	D-CRLMC/31937/2024 CRLMC/4086/2024	PUPPY@PAPU BHOI@SAROJ KUMAR BHOI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BIRIDI PS /45 /2016 S.D.J.M.,JAGATSinghpur(Jagatsinghapur) CT/0000139/2017
123	D-CRLMC/31943/2024 CRLMC/4087/2024	JYOTIRANI SARANGI VS STATE OF ODISHA	RAJJEET ROY VS	DHENKANAL TOWN /143 /2013 C.J.M.,DHENKANAL(Dhenkanal) GR/0000687/2013
124	D-CRLMP/31386/2024 CRLMP/1457/2024	BABA FLY ASH BRICKS, CUTTACK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	//0 ()
125	D-CRLMP/31644/2024	SUSHAMA KUJUR	SANKARACHARYA CHOUDHURY	// SUNDARGARH TOWN /289 /2024

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	CRLMP/1458/2024	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/30670/2024 CRLMP/1459/2024	SWAROOP KUMAR SAHOO VS SUCHETA SAHOO	SHIB SHANKAR MOHANTY VS	//0 JUDGE FAMILY COURT-II,BHUBANESW Crp/000020/2022
127	D-CRLMP/31241/2024 CRLMP/1460/2024	BINDUSAGAR DAS VS STATE OF ODISHA	RUDRA MADHAB BISHWAL VS	// () //
128	D-CRLMP/31815/2024 CRLMP/1461/2024	HARIHAR NAYAK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	//0 () //
129	D-CRLREV/28599/2024 CRLREV/620/2024	MANAS RANJAN SAHU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	PURI TOWN /222 /2001 S.D.J.M.,PURI(Puri) GR/0001257/2001
130	D-CRLREV/30849/2024 CRLREV/621/2024	TIKAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /212 /2022 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000048/2024
131	D-CRLREV/31733/2024 CRLREV/622/2024	PREM KUMAR MOTIWALA VS SUBHRASNU SEKHAR SAHOO	B.B.CHAMPATIRAY VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0000379/2024
132	D-CRP/44924/2024 CRP/46/2024	PRAMILA RAY VS ANIRUDHA MOHANTY	TAPOBANTA BARIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001854/2022
133	D-LAA/42843/2024 LAA/36/2024	NAKUL SORI VS LAND ACQUISITION OFFICER, KALAHANDI	MOHENDRA KUMAR MOHAPATRO VS	// CIVIL JUDGE (SD),DHARAMGARH(Kala LAR/0000049/2022
134	D-MACA/40092/2024 MACA/1071/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD,KHURDA VS SUDHANSHU SEKHAR PARIDA	PRASANTA KUMAR MAHALI VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000149/2018
135	D-MACA/44518/2024 MACA/1072/2024	RAJENDRA BHOKTA VS SANTOSH KUMAR ACHARYA	KAPILA CHARAN NAYAK VS	// DISTRICT & SESSIONS JUDGE,BOUDH(Mac/0000007/2020
136	D-MACA/44614/2024 MACA/1073/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS	PRAMOD KUMAR TRIPATHY VS	// 1ST M. A.C.T.,JAJPUR(Jajapur)

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137	D-MACA/44755/2024 MACA/1074/2024	SUSANTA JENA BAIDI MAHANANDIA VS GAGRU RAM MARKAM	DHANANJAYA MUND VS	Mac/0000247/2015 // A.D.J.,JEYPORE(Koraput) Mac/0000203/2018
138	D-MACA/41546/2024 MACA/1075/2024	RUPALI PANDA VS HARISH CHANDRA TAPASWI	DEBASISH PATNAIK VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000042/2021
139	D-MACA/42373/2024 MACA/1076/2024	THE DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE COMPANY. LTD , BALASORE VS RASHMI RANJAN NAYAK	DEBAKASH KUMAR MOHANTY VS	// 3RD MACT,BHADRAK(Bhadrak) Mac/0000094/2017
140	D-MACA/43713/2024 MACA/1077/2024	ORIENTAL INSURANCE COMPANY LIMITED,BBSR VS KABERI BISWAL	ADAM ALI KHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000174/2019
141	D-MATA/44367/2024 MATA/382/2024	ANIL KUMAR BEHERA VS SANJUKTA DALAI	SRIKANT MOHAPATRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000041/2019
142	D-MATA/44319/2024 MATA/383/2024	URMILA BEHERA VS PRASAD BEHERA	PANCHANAN PANIGRAHI VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000065/2023
143	D-OTAPL/45138/2024 OTAPL/49/2024	COMMISSIONER, CGST AND CENTRAL EXCISE,ROURKELA VS M/S. CONCAST STEEL AND POWER LIMITED,JHARSUGUDA	TUSHAR KANTI SATAPATHY, SR. S.C.(GST, CT AND CUSTOM) VS	() //
144	D-RPFAM/44084/2024 RPFAM/305/2024	MADHUSUDAN PADHAN VS MOHINI PADHAN	MOHAMMED RIAZ VS	// JUDGE, FAMILY COURT, BARGARH(Ba CMC/0000008/2024
145	D-RPFAM/41278/2024 RPFAM/306/2024	ZAMILA KHATUN VS SAYAD ABHALADA RASUL @ SURAJ	MD.RIAZ VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000111/2022
146	D-RPFAM/45011/2024 RPFAM/307/2024	PRANAMITA BASTIA VS SHYAM SUNDAR SWAIN	TUSAR KUMAR MISHRA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000027/2017
147	D-RSA/42384/2024 RSA/375/2024	CHITTARANJAN PRADHAN VS BHAWANI SHANKAR PRADHAN	SANATAN DAS VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000020/2023

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148	D-RSA/45004/2024 RSA/376/2024	USHARANI SAMAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK 2 VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000054/2013
149	D-RSA/40201/2024 RSA/377/2024	HIMANSHU PUHAN VS SANJUKTA SWAIN	BINAYA KUMAR MOHANTY VS	// ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) RFA/0000008/2023
150	D-RVWPET/45185/2024 RVWPET/256/2024	THE LEGAL MANAGER, M/S. SBI GENERAL INSURANCE CO. LTD,BBSR VS BHI LAXMI @ V. LAKSHMI	G.P.DUTTA VS	// () //
151	D-RVWPET/45318/2024 RVWPET/257/2024	ASHOK KUMAR SWAIN VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// () //
152	D-TRP(C)/45137/2024 TRP(C)/336/2024	PRIYADARSHAN DASH VS SAGARIKA SATAPATHY	BISWARANJAN DALAI VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000196/2023
153	D-TRP(C)/45190/2024 TRP(C)/337/2024	SNEHALATA MOHANTY VS PRITAM RAY	DHIRENDRA KUMAR MOHAPATRA VS	// JUDGE FAMILY COURT-II,BHUBANESHWAR CP/0000901/2024
154	D-TRP(C)/44690/2024 TRP(C)/338/2024	RAKESH KUMAR PRUSTY VS PRITIMAYEE PRUSTY	SATYABRATA MOHANTY VS	// S.D.J.M.,JAJPUR(Jajapur) DV/0000102/2023
155	D-TRP(C)/44922/2024 TRP(C)/339/2024	RASMITA PRUSTY VS RAJIB KUMAR SAHOO	BIBHU PRASAD MOHANTY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000295/2024
156	D-TRP(C)/45090/2024 TRP(C)/340/2024	MANORAMA SATAPATHY VS GHANASHYAMA MISHRA	RAJENDRA KUMAR PRADHAN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000143/2024
157	D-TRP(C)/45205/2024 TRP(C)/341/2024	SANTOSHINI BEHERA@SAHU VS SANTOSH KUMAR SAHU	DEBASISH PATNAIK VS	// JUDGE FAMILY COURT-II,BHUBANESHWAR CP/0000956/2024
158	D-TRPCRL/31194/2024 TRPCRL/92/2024	KRUSHNA PRASAD DAS VS STATE OF ODISHA	NIRANJAN ROUT VS	KAMAKHYANAGAR /482 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYAPUR GR/0000892/2023
159	D-WA/44861/2024	STATE OF ODISHA	JYOTI PRAKASH PATTNAIK, G.A.	//

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	WA/2932/2024	VS SURENDRA KUMAR DAS	VS	0 //
160	D-WA/44897/2024 WA/2933/2024	STATE OF ODISHA VS ARUN KUMAR PATEL	DEBASIS NAYAK,A.G.A VS	// 0 //
161	D-WA/44899/2024 WA/2934/2024	STATE OF ODISHA VS HARIKRISHNA NAYAK	DEBASIS NAYAK,A.G.A VS	// 0 //
162	D-WA/44953/2024 WA/2935/2024	STATE OF ODISHA VS CHUDAMANI DEBTA	SASWAT DAS,A.G.A VS	// 0 //
163	D-WA/45078/2024 WA/2936/2024	TILAKRAJ SIDHANA VS UNITED INDIA INSURANCE COMPANY LTD.,SAMBALPUR	ASWINI KUMAR DASH VS	// 0 //
164	D-WA/43213/2024 WA/2937/2024	PITAMBAR PATRA VS SUBASH CHANDRA NATH	BIJAYA KUMAR ROUSTRAY VS	// 0 //
165	D-WA/44919/2024 WA/2938/2024	COMMISSIONER-CUM-SECRETARY TO GOVT., HIGHER EDUCATION DEPARTMENT VS AKSHYA PRADHAN	BISWA RAM KESHARI JENA, A.G.A. VS	// 0 //
166	D-WA/45048/2024 WA/2939/2024	STATE OF ODISHA VS SUDHAKAR SENAPATI	HARI KRUSHNA PANIGRAHI,A.S.C VS	// 0 //
167	D-WA/45123/2024 WA/2940/2024	STATE OF ODISHA VS BHAGABAN NAYAK	BIPLAB MOHANTY,A.G.A VS	// 0 //
168	D-WA/45145/2024 WA/2941/2024	STATE OF ODISHA VS PRANAB KISHORE NAYAK	SASWAT DAS, A.G.A. VS	// 0 //
169	D-WP(C)/44990/2024 WP(C)/26563/2024	HEMANTA BEHERA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	// 0 //
170	D-WP(C)/42700/2024 WP(C)/26564/2024	TAPASWINI DASH VS	NRUSINGH CH. ROUT VS	// 0

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171	D-WP(C)/42774/2024 WP(C)/26565/2024	STATE OF ODISHA SANJAYA KUMAR MALLICK VS	KALPATARU MISHRA VS	// // ()
172	D-WP(C)/44201/2024 WP(C)/26566/2024	STATE OF ODISHA KESHABA CHANDRA MEHER VS	ABHILASH MISHRA VS	// // ()
173	D-WP(C)/41543/2024 WP(C)/26567/2024	STATE OF ODISHA LAXMIDHAR NAYAK VS	TIKERAM MEHER VS	// // ()
174	D-WP(C)/44449/2024 WP(C)/26568/2024	STATE OF ODISHA RAMADEBI ROUTARAY VS	BIBHUTI BHUSAN MISHRA VS	// // ()
175	D-WP(C)/44184/2024 WP(C)/26569/2024	BINODINI SWAIN PROGOTI INDUSTRIAL TRAINING CENTRE, SUNDARGARH VS	GYANENDRA CHANDRA SWAIN VS	// // ()
176	D-WP(C)/45203/2024 WP(C)/26570/2024	STATE OF ODISHA PARTHA SARATHI MISHRA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
177	D-WP(C)/44004/2024 WP(C)/26571/2024	STATE OF ODISHA BISWAJIT SWAIN VS	AKSHAYA KUMAR PANDEY VS	// // ()
178	D-WP(C)/44405/2024 WP(C)/26572/2024	STATE OF ODISHA RAJESWARI BAXI VS	SAYANTAN PANDA VS	// // ()
179	D-WP(C)/45037/2024 WP(C)/26573/2024	STATE OF ODISHA SRIHARI MAHAL VS	SOUMYA MISHRA VS	// // ()
180	D-WP(C)/43478/2024 WP(C)/26574/2024	STATE OF ODISHA MOHAMMAD RIYAZ ALAM KHAN VS	ASMIYA RANJAN MAJHI VS	// // ()
181	D-WP(C)/45075/2024 WP(C)/26575/2024	SAHIDA BEGUM RAGHUNATH MEHER VS	RAJJEET ROY VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/44606/2024 WP(C)/26576/2024	SRINIVAS PANIGRAHI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
183	D-WP(C)/44985/2024 WP(C)/26577/2024	DURGA PRASANNA SAHU VS THE ADDL. STATE TAX OFFICER. CT AND GST CIRCLE, KEONJHAR	BIJAY PANDA VS	// 0 //
184	D-WP(C)/44981/2024 WP(C)/26578/2024	SANJIB KUMAR BEHERA VS SECRETARY, ODISHA SUBORDINATE STAFF SELECTION COMMISSION	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
185	D-WP(C)/45076/2024 WP(C)/26579/2024	RENUBALA PALATA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
186	D-WP(C)/43804/2024 WP(C)/26580/2024	ASIT KUMAR BEURIA VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	// 0 //
187	D-WP(C)/44659/2024 WP(C)/26581/2024	JYOTSNAMAYEE SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
188	D-WP(C)/43873/2024 WP(C)/26582/2024	RAMA CHANDRA SWAIN @ R.C.SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/45077/2024 WP(C)/26583/2024	ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
190	D-WP(C)/44983/2024 WP(C)/26584/2024	HARIHAR PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
191	D-WP(C)/34182/2024 WP(C)/26585/2024	SASIKANTA RANA VS CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
192	D-WP(C)/44987/2024 WP(C)/26586/2024	ASHIT KUMAR SAMAL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
193	D-WP(C)/44750/2024	PRAFULLA CHANDRA MISHRA	PRAVAT KUMAR PANDA	//

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	WP(C)/26587/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/44754/2024 WP(C)/26588/2024	PRADIP KUMAR SARAF VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
195	D-WP(C)/44417/2024 WP(C)/26589/2024	MANOJ KUMAR BASTARAY VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
196	D-WP(C)/45245/2024 WP(C)/26590/2024	M/S.ADARSH ENTERPRISES, HYDERABAD VS THE ORISSA MINERALS DEVELOPMENT COMPANY LTD, BBSR	SAIBRATA RATH VS	// 0 //
197	D-WP(C)/44560/2024 WP(C)/26591/2024	ANIMA DIGAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
198	D-WP(C)/43882/2024 WP(C)/26592/2024	PRIYAMBADA TRIPATHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
199	D-WP(C)/44491/2024 WP(C)/26593/2024	GUNANIDHI PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
200	D-WP(C)/44634/2024 WP(C)/26594/2024	RAMESH KUMAR BEURIA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
201	D-WP(C)/44615/2024 WP(C)/26595/2024	NIRUPAMA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
202	D-WP(C)/45154/2024 WP(C)/26596/2024	SARAT CHANDRA SAHOO VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
203	D-WP(C)/44622/2024 WP(C)/26597/2024	PINTU BAIRAGI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
204	D-WP(C)/43184/2024 WP(C)/26598/2024	ANUSAYA BARAL VS	KRISHNA CHANDRA SAHU VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/43814/2024 WP(C)/26599/2024	STATE OF ODISHA BABULA @ BABULI BISWAL @ BABULA BISWAL VS	SATYAJIT MOHAPATRA (2) VS	// // ()
206	D-WP(C)/41245/2024 WP(C)/26600/2024	STATE OF ODISHA PRAMOD KUMAR PATTANAİK VS	GOPAL KRUSHNA NANDA VS	// // ()
207	D-WP(C)/44962/2024 WP(C)/26601/2024	STATE OF ODISHA SUBHAKANTA NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // ()
208	D-WP(C)/42282/2024 WP(C)/26602/2024	STATE OF ODISHA NIHAR RANJAN SWAIN VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
209	D-WP(C)/45001/2024 WP(C)/26603/2024	CUTTACK CENTRAL CO-OPERATIVE BANK, LTD PRITILATA SAHANI VS	BIREN SANKAR TRIPATHY VS	// // ()
210	D-WP(C)/44817/2024 WP(C)/26604/2024	STATE OF ODISHA DR.SANTOSH KUMAR AGARWALLA VS	NIRANJAN LENKA VS	// // ()
211	D-WP(C)/44902/2024 WP(C)/26605/2024	STATE OF ODISHA MAMMUN PATEL VS	NIHAL RATH VS	// // ()
212	D-WP(C)/45002/2024 WP(C)/26606/2024	STATE OF ODISHA BISWAJIT KESHARI BISWAL VS	BIBHUTI KESHARI BISWAL VS	// // ()
213	D-WP(C)/44738/2024 WP(C)/26607/2024	STATE OF ODISHA ANANDA KUMAR PARIDA VS	PRASANTA KUMAR MISHRA VS	// // ()
214	D-WP(C)/44916/2024 WP(C)/26608/2024	STATE GOVT. OF ODISHA M/S. RELAX HOSPITAL, CUTTACK VS	DEEPALI MAHAPATRA VS	// // ()
215	D-WP(C)/44931/2024 WP(C)/26609/2024	STATE OF ODISHA SAROJINI ROUT VS	SOUMYA RANJAN DAS VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/45160/2024 WP(C)/26610/2024	TAPAS KUMAR MOHANTA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// 0 //
217	D-WP(C)/44302/2024 WP(C)/26611/2024	SAIKH SOPHIAN VS UNION OF INDIA	AMIYA RANJAN SETHY VS	// 0 //
218	D-WP(C)/42697/2024 WP(C)/26612/2024	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
219	D-WP(C)/45139/2024 WP(C)/26613/2024	SABITA AGRAWAL VS STATE OF ODISHA	BIDYADHAR MISHRA VS	// 0 //
220	D-WP(C)/44608/2024 WP(C)/26614/2024	SIDDHARTH KUANR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
221	D-WP(C)/45040/2024 WP(C)/26615/2024	SUNITA @ SUNEETA SENAPATI VS GAGAN DASH	AGNIHOTRA SAHU VS	// 0 //
222	D-WP(C)/43085/2024 WP(C)/26616/2024	SYAMASUNDAR ACHARYA RAMANUJ @ MAHARAJ SHYAM SUNDAR ACHARYA SRIDHARAN B DMSHAPATRA VS STATE OF ODISHA	SRIDHARAN B DMSHAPATRA VS	// 0 //
223	D-WP(C)/42464/2024 WP(C)/26617/2024	SAROJINEE SAHOO VS TAHASILDAR, BHUBANESWAR	SUBRATA MISHRA VS	// 0 //
224	D-WP(C)/43319/2024 WP(C)/26618/2024	ALOK KUMAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
225	D-WP(C)/44631/2024 WP(C)/26619/2024	JYOTI TIRIA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
226	D-WP(C)/44567/2024 WP(C)/26620/2024	JAYANTI JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	D-WP(C)/44769/2024	MADANI FABRICATION ERECTION ENGINEERING, JAGATSINGHPUR	SESHADEV DASH	//

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	WP(C)/26621/2024	VS AUTHORISED OFFICER INDIAN OVERSEAS BANK, BHUBANESWAR	VS	0 //
228	D-WP(C)/45280/2024 WP(C)/26622/2024	SUMITA NAIK VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
229	D-WP(C)/45056/2024 WP(C)/26623/2024	RAMAMANI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
230	D-WP(C)/44570/2024 WP(C)/26624/2024	CHINMAYA DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
231	D-WP(C)/45212/2024 WP(C)/26625/2024	M/S TARUNSREE COTTON SPINTEX PVT. LTD., RAYAGADA VS UNION BANK OF INDIA, RAYAGADA	BIKRAM KESHARI MOHANTY VS M/s.PARAMANANDA MISHRA, S.BAHADUR	// 0 //
232	D-WP(C)/45348/2024 WP(C)/26626/2024	BABU LOKNATH JENA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
233	D-WP(C)/45296/2024 WP(C)/26627/2024	KUSUM DEEP VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
234	D-WP(C)/45153/2024 WP(C)/26628/2024	M/S.S.K.CATTLE AND POULTRY FEEDS, NABARANGAPUR VS M/S. JAPFA COMFEED INDIA PRIVATE LTD., PUNE	DIPTI RANJAN BHOKTA VS	// 0 //
235	D-WP(C)/45303/2024 WP(C)/26629/2024	SUKANTI SETHI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
236	D-WP(C)/45243/2024 WP(C)/26630/2024	PRATYUSH KUMAR TRIPATHY VS CHAIRMAN AND DISCIPLINARY AUTHORITY, ODISHA GRAMYA BANK, BBSR	SUDARSHAN NANDA VS	// 0 //
237	D-WP(C)/44602/2024 WP(C)/26631/2024	MANORANJAN SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
238	D-WP(C)/45310/2024 WP(C)/26632/2024	MAHENDRA TIADI VS	UMA CHARAN MISHRA VS	// 0

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239	D-WP(C)/45298/2024 WP(C)/26633/2024	STATE OF ODISHA BIKASH SETHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // ()
240	D-WP(C)/45216/2024 WP(C)/26634/2024	PRACHEEN KALA KENDRA, CHANDIGARH VS DAV COLLEGE MANAGING COMMITTEE, NEW DELHI	BHABANI SANKAR TRIPATHY 1 VS	// ()
241	D-WP(C)/44603/2024 WP(C)/26635/2024	PRATAP KUMAR PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
242	D-WP(C)/42675/2024 WP(C)/26636/2024	KARUNAKAR BEHERA VS STATE OF ORISSA	NIRANJAN BISWAL VS	// ()
243	D-WP(C)/45288/2024 WP(C)/26637/2024	KANAK LATA MAHALIK @ MALLICK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	// ()
244	D-WP(C)/44890/2024 WP(C)/26638/2024	SITAKANTA SATAPATHY VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// ()
245	D-WP(C)/45285/2024 WP(C)/26639/2024	ZOBEDA BIBI VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()
246	D-WP(C)/42000/2024 WP(C)/26640/2024	MINAKSHI BISWAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// ()
247	D-WP(C)/45175/2024 WP(C)/26641/2024	KALINGA EYE HOSPITAL, DHENKANAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
248	D-WP(C)/40415/2024 WP(C)/26642/2024	ANIMESH FOODS PRODUCTS, KHURDA VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// ()
249	D-WP(C)/42678/2024 WP(C)/26643/2024	JAGABANDHU TRIPATHY VS STATE OF ORISSA	NIRANJAN BISWAL VS	// ()

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250	D-WP(C)/41883/2024 WP(C)/26644/2024	TAPASWINI PATEL VS INCOME TAX OFFICER,JHARSUGUDA	SUNSHINE ANAND SWAIN VS	// 0 //
251	D-WP(C)/44563/2024 WP(C)/26645/2024	SANGHAMITRA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
252	D-WP(C)/41979/2024 WP(C)/26646/2024	RABINDRA KUMAR JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
253	D-WP(C)/43911/2024 WP(C)/26647/2024	MURALI NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
254	D-WP(C)/45331/2024 WP(C)/26648/2024	JAYANTI MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
255	D-WP(C)/44597/2024 WP(C)/26649/2024	MANORAMA SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
256	D-WP(C)/43941/2024 WP(C)/26650/2024	PRAFUL KUMAR SETHI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
257	D-WP(C)/45082/2024 WP(C)/26651/2024	AJAY KUMAR DAS VS UNION OF INDIA	RAJJEET ROY VS	// 0 //
258	D-WP(C)/44578/2024 WP(C)/26652/2024	NIKITA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
259	D-WP(C)/44656/2024 WP(C)/26653/2024	SARTHAK KUANR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
260	D-WP(C)/43952/2024 WP(C)/26654/2024	SIBARAM MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
261	D-WP(C)/44711/2024	NANDINI SETHI	SAIBRATA RATH	//

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	WP(C)/26655/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/44334/2024 WP(C)/26656/2024	ABHIMANYU MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
263	D-WP(C)/45291/2024 WP(C)/26657/2024	SK. IBRAHIM VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
264	D-WP(C)/42310/2024 WP(C)/26658/2024	HEMANTA SIAL VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
265	D-WP(C)/45293/2024 WP(C)/26659/2024	MOHAMMED ANISH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
266	D-WP(C)/44435/2024 WP(C)/26660/2024	DEBASHIS CHAKRABORTY VS STATE OF ODISHA	SANGRAM KESHARI BURMA VS	// 0 //
267	D-WP(C)/44724/2024 WP(C)/26661/2024	M/S. AELITE LOGISTICS AND MARKETING PRIVATE LIMITED, BHUBANESWAR VS JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE, BHUBAANESWAR	KSHIROD KUMAR SAHOO VS	// 0 //
268	D-WP(C)/42872/2024 WP(C)/26662/2024	LINGARAJ LENKA AND BROTHERS INDIAN OIL PARADEEP JETLY HANDLING CONTAINER, KAMARUPUR VS THE INDIAN OIL CORPORATION LTD., MUMBAI	KSHIROD KUMAR SAHOO VS	// 0 //
269	D-WP(C)/44696/2024 WP(C)/26663/2024	K.P.CONSTRUCTIONS , NAYAPALLI , BHUBANESWAR VS SETTLEMENT OFFICER , MAJOR SETTLEMENT OFFICE	SUDHIR KUMAR MALLICK VS	// 0 //
270	D-WP(C)/43276/2024 WP(C)/26664/2024	BANALATA PATRA VS COLLECTOR, KENDRAPARA	PITAMBAR BEHERA VS	// 0 //
271	D-WP(C)/45365/2024 WP(C)/26665/2024	M/S FORTUNE SPIRIT LTD., BBSR VS AUTHORIZED OFFICER, IDBI BANK, LTD., BBSR	ARUN KUMAR PATRA VS	// 0 //
272	D-WP(C)/44419/2024 WP(C)/26666/2024	MANOJ CHHATRIA VS	PABITRA KUMAR NAYAK VS	// 0

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273	D-WP(C)/44420/2024 WP(C)/26667/2024	STATE OF ODISHA SANU KUMBHAR VS	PABITRA KUMAR NAYAK VS	// // ()
274	D-WP(C)/45136/2024 WP(C)/26668/2024	STATE OF ODISHA GOLEKHA PATTANAYAK VS	RAJIB RATH VS	// // ()
275	D-WP(C)/44424/2024 WP(C)/26669/2024	STATE OF ODISHA SANU KUMBHAR VS	PABITRA KUMAR NAYAK VS	// // ()
276	D-WP(C)/44425/2024 WP(C)/26670/2024	STATE OF ODISHA SANU KUMBHAR VS	PABITRA KUMAR NAYAK VS	// // ()
277	D-WP(C)/44135/2024 WP(C)/26671/2024	STATE OF ODISHA SUSILADEVI INSTITUTE OF HEALTH AND TECHNOLOGY (D-PHARM), BERHAMPUR VS	ARUPANANDA GOSWAMY VS	// // ()
278	D-WP(C)/45286/2024 WP(C)/26672/2024	STATE OF ODISHA SYED KHILKAT ALLI VS	NIRANJAN LENKA VS	// // ()
279	D-WP(C)/44700/2024 WP(C)/26673/2024	STATE OF ODISHA COUNCIL FOR SOCIAL DEVELOPMENT, BALANGIR VS	KSHIROD KUMAR SAHOO VS	// // ()
280	D-WP(C)/44820/2024 WP(C)/26674/2024	ASSESSING OFFICER, NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI PUSHPA MUNDA VS	ANAM CHARAN PANDA VS	// // ()
281	D-WP(C)/44429/2024 WP(C)/26675/2024	STATE OF ORISSA SANU KUMBHAR VS	PABITRA KUMAR NAYAK VS	// // ()
282	D-WP(C)/45129/2024 WP(C)/26676/2024	STATE OF ODISHA NIRANJAN BEHERA VS	PRADEEP KUMAR DAS VS	// // ()
283	D-WP(C)/45308/2024 WP(C)/26677/2024	STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS	BIPLABA P.B. BAHALI VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/44832/2024 WP(C)/26678/2024	SURESH CHANDRA PARIJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
285	D-WP(C)/44639/2024 WP(C)/26679/2024	ABHIMANYU NAYAK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
286	D-WP(C)/45059/2024 WP(C)/26680/2024	ARJUN KUMAR PANDA VS INDIAN RAILWAYS CATERING AND TOURISM CORPORATION LTD., NEW DELHI	SUBHADUTTA ROUSTRAY VS	// 0 //
287	D-WP(C)/44575/2024 WP(C)/26681/2024	DUKHISHYAM HOTTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
288	D-WP(C)/45063/2024 WP(C)/26682/2024	LAXMI BADATIA VS STATE BANK OF INDIA, BERHAMPUR	AMAR KUMAR MOHANTY VS	// 0 //
289	D-WP(C)/42532/2024 WP(C)/26683/2024	DHANESWAR BARAL VS ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	GOPINATH MISHRA VS	// 0 //
290	D-WP(C)/43033/2024 WP(C)/26684/2024	SANJAY KUMAR BRAHMA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
291	D-WP(C)/41388/2024 WP(C)/26685/2024	SUSHREE PRIYADARSHINI BARAL VS SAIRAM ROUT	ANUP KUMAR PATNAIK VS	// 0 //
292	D-WP(C)/45330/2024 WP(C)/26686/2024	AISHWARIYA MOHNATY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
293	D-WP(C)/45361/2024 WP(C)/26687/2024	DR. SAI APARNA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
294	D-WP(C)/44698/2024 WP(C)/26688/2024	BILOY KUMAR MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
295	D-WP(C)/45197/2024	DR. SATYANANDA NAYAK	BHABANI SANKAR TRIPATHY (1)	//

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	WP(C)/26689/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/45104/2024 WP(C)/26690/2024	PRARTHANA MISHRA VS JAYANTA GAURAV TRIPATHY	TAPOBANTA BARIK VS	// 0 //
297	D-WP(C)/45163/2024 WP(C)/26691/2024	KAILASH KUMAR PADHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
298	D-WP(C)/44830/2024 WP(C)/26692/2024	DR. SARADA PRASAN BISWAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
299	D-WP(C)/45215/2024 WP(C)/26693/2024	M/S TARUNSREE COTTON PVT. LTD, RAYAGADA VS UNION BANK OF INDIA, RAYAGADA	BIKRAM KESHARI MOHANTY VS	// 0 //
300	D-WP(C)/43689/2024 WP(C)/26694/2024	SUDARSHAN KAR VS UNION OF INDIA	TRILOCHAN RATH VS	// 0 //
301	D-WP(C)/45208/2024 WP(C)/26695/2024	M/S SUBHADRA INDUSTRIES PVT. LTD., RAYAGADA VS UNION BANK OF INDIA, RAYAGADA	BIKRAM KESHARI MOHANTY VS M/S PARAMANANDA MISHRA, S.BAHADUR (CAVEATOR)	// 0 //
302	D-WP(C)/44842/2024 WP(C)/26696/2024	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
303	D-WP(C)/39870/2024 WP(C)/26697/2024	BANABIHARI GIRI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
304	D-WP(C)/44581/2024 WP(C)/26698/2024	SRIKANTA KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
305	D-WP(C)/44338/2024 WP(C)/26699/2024	DR. LAXMIPRIYA PRADHAN VS ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, ZONE V, KOLKATA	AKASH ACHARYA VS	// 0 //
306	D-WP(C)/45449/2024 WP(C)/26700/2024	RAJESH KUMAR PRADHAN VS	SANJIBANI MISHRA VS	// 0

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307	D-WP(C)/44587/2024 WP(C)/26701/2024	STATE OF ODISHA SATYANARAYAN HOTA VS	TUSHAR KANTA NAYAK VS	// // ()
308	D-WP(C)/44480/2024 WP(C)/26702/2024	STATE OF ODISHA DIPEN BISOI VS	RAJKISHORE SWAIN VS	// // ()
309	D-WP(C)/44772/2024 WP(C)/26703/2024	STATE OF ODISHA KIRTEE KOUSHIKA PANDA VS	JAYESH K.UNNIKRISHAN VS	// // ()
310	D-WP(C)/45312/2024 WP(C)/26704/2024	UNION OF INDIA NIBEDITA NAYAK VS	BIPLABA P.B. BAHALI VS	// // ()
311	D-WP(C)/44638/2024 WP(C)/26705/2024	STATE OF ODISHA CHINMAY KUMAR MOHAPTRA VS	ANAM CHARAN PANDA VS	// // ()
312	D-WP(C)/45097/2024 WP(C)/26706/2024	STATE OF ODISHA NARAYAN PRASAD PANDA VS	TUSHAR KANTA NAYAK VS	// // ()
313	D-WPCRL/31545/2024 WPCRL/127/2024	STATE OF ODISHA AKHTAR KHAN VS	SURYAKANTA DWIBEDI VS	// // ()/
314	D-ABLAPL/31767/2024 ABLAPL/11954/2024	UNION OF INDIA ALOK KUMAR PATI VS	SIDHESWAR MALLIK VS	// // ()
315	D-ABLAPL/31769/2024 ABLAPL/11955/2024	STATE OF ODISHA MASZUUD AHMAD VS	SANDEEP RAJ PANDA VS	// // ()
316	D-ABLAPL/31726/2024 ABLAPL/11956/2024	STATE OF ODISHA BIBHUTI MALLIK VS	PANCHANAN PANIGRAHI VS	// // ()
317	D-ABLAPL/31884/2024 ABLAPL/11957/2024	STATE OF ODISHA T. SHYAM SUNDAR SUBUDHI VS	RAMACHANDRA PANIGRAHY VS	// // ()
		STATE OF ODISHA		//

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318	D-ABLAPL/31732/2024 ABLAPL/11958/2024	BADAL@DILLIP KANRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GONDIA /313 /2024 () //
319	D-ABLAPL/31930/2024 ABLAPL/11959/2024	MANAS NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /291 /2024 () //
320	D-ABLAPL/32006/2024 ABLAPL/11960/2024	SAKRAJIT MAJHI @ SANKARJIT MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /218 /2024 () //
321	D-ABLAPL/31931/2024 ABLAPL/11961/2024	AMULYA NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /291 /2024 () //
322	D-ABLAPL/31844/2024 ABLAPL/11962/2024	KISHORE MALLIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /580 /2024 () //
323	D-ABLAPL/32019/2024 ABLAPL/11963/2024	KESU KHARA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SEMILLIGUDA /28 /2024 () //
324	D-ABLAPL/31951/2024 ABLAPL/11964/2024	RAHUL PRATAP RAY VS STATE OF ODISHA	DIPTIREKHA NANDA VS	AUL /624 /2024 () //
325	D-ABLAPL/31851/2024 ABLAPL/11965/2024	BASUDEB PRADHAN @ BASUDEV PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 J.M.F.C. BALASORE(RURAL)(Baleshwar) 2(A)CC/0000301/2024
326	D-ABLAPL/31969/2024 ABLAPL/11966/2024	BEBI BISWAL VS STATE OF ODISHA	DALIRANI BEHURAY VS	/ /0 () //
327	D-ABLAPL/31855/2024 ABLAPL/11967/2024	RUBI SUNDARA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /235 /2024 () //
328	D-ABLAPL/32030/2024 ABLAPL/11968/2024	PARAMANANDA SAHOO VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) 2(A)CC/0000318/2024
329	D-ABLAPL/32031/2024	DEBARAJ SAHOO	PRADIPTA BEURA	/ /0

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	ABLAPL/11969/2024	VS STATE OF ODISHA	VS	J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000082/2024
330	D-ABLAPL/30714/2024 ABLAPL/11970/2024	CHAMPABATI BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// ()
331	D-ABLAPL/31970/2024 ABLAPL/11971/2024	DOLA MALIK @ DOLI MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /324 /2024 ()
332	D-ABLAPL/32032/2024 ABLAPL/11972/2024	TIPU DAS VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	// ()
333	D-ABLAPL/31861/2024 ABLAPL/11973/2024	BASANTI BARIK VS STATE OF ODISHA	UDIT RANJAN JENA VS	J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000085/2024 DASPALLA /215 /2024 ()
334	D-ABLAPL/31974/2024 ABLAPL/11974/2024	BHIKARI MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /473 /2024 ()
335	D-ABLAPL/32025/2024 ABLAPL/11975/2024	PRASANT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	// ()
336	D-ABLAPL/31862/2024 ABLAPL/11976/2024	PRAVATA KUMAR @ PRAVATA PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000054/2024 BOLAGARH P.S. /242 /2024 ()
337	D-ABLAPL/31791/2024 ABLAPL/11977/2024	YASOBONTA MOHARANA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /803 /2024 ()
338	D-ABLAPL/32076/2024 ABLAPL/11978/2024	MADHUSUDAN MISHRA VS STATE OF ODISHA	RAJJEET ROY VS	// ()
339	D-ABLAPL/31872/2024 ABLAPL/11979/2024	RAKESH NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SONEPUR /336 /2024 ()
340	D-ABLAPL/31939/2024 ABLAPL/11980/2024	SANJIT KUMAR ROUT VS	PRIYA RANJAN SINGH VS	KHALLIKOTE /818 /2024 ()
				CUTTACK SADAR /551 /2024 ()

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341	D-ABLAPL/31879/2024 ABLAPL/11981/2024	STATE OF ODISHA DILU @PRAVAT KUMAR BAI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// GOPALPUR /204 /2024 () //
342	D-ABLAPL/30827/2024 ABLAPL/11982/2024	SAROJ KUMAR MISHRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAGATPUR /515 /2024 () //
343	D-ABLAPL/31630/2024 ABLAPL/11983/2024	SK. JABIR TULLA @ SK. LALA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /283 /2024 () //
344	D-ABLAPL/31928/2024 ABLAPL/11984/2024	BIJOY XALXO @SUKHER XALXO VS STATE OF ODISHA	UTKAL KUMAR MISHRA VS	BRAHMANITARANG /202 /2024 () //
345	D-ABLAPL/31997/2024 ABLAPL/11985/2024	SRIKANTA NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SIMULIA /170 /2019 () //
346	D-ABLAPL/31919/2024 ABLAPL/11986/2024	BALIA BEHERA @ LOKANATH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /177 /2024 () //
347	D-ABLAPL/31929/2024 ABLAPL/11987/2024	SANI DEOGAM VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	LAHUNIPADA /201 /2024 () //
348	D-ABLAPL/31512/2024 ABLAPL/11988/2024	BISHWAMBAR NAIK VS STATE OF ODISHA	SISIR DAS VS	TIKIRI /197 /2024 () //
349	D-ABLAPL/31666/2024 ABLAPL/11989/2024	BICKY @ BIKRANT KUMAR NAYAK VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	JODA /252 /2024 () //
350	D-ABLAPL/31839/2024 ABLAPL/11990/2024	TANUA @ TANUJA KUMAR SWAIN VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	PARADEEP LOCK /358 /2024 () //
351	D-ABLAPL/31938/2024 ABLAPL/11991/2024	DEBADATTA PAIKARAY VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	JHARSUGUDA SADAR /450 /2024 () //

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352	D-ABLAPL/31963/2024 ABLAPL/11992/2024	KANHU CHARAN SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MADHUPATNA /274 /2024 () //
353	D-ABLAPL/31982/2024 ABLAPL/11993/2024	RAJ ANKIT SATAPATHY VS STATE OF ODISHA	BISWARANJAN DALAI VS	JHIRPANI P.S. /125 /2024 () //
354	D-ABLAPL/31958/2024 ABLAPL/11994/2024	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	SANJAY KUMAR DAS VS	INFOCITY PS /457 /2024 () //
355	D-ABLAPL/30791/2024 ABLAPL/11995/2024	BHASKAR JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /270 /2024 () //
356	D-ABLAPL/30792/2024 ABLAPL/11996/2024	BHASKAR JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /250 /2024 () //
357	D-ABLAPL/31962/2024 ABLAPL/11997/2024	PRADEEP MALIK @ CAGULU MALIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /284 /2024 () //
358	D-ABLAPL/31411/2024 ABLAPL/11998/2024	INTAZ QUADRI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /580 /2024 () //
359	D-ABLAPL/31954/2024 ABLAPL/11999/2024	NANI GOPAL SAHU VS STATE OF ODISHA	DINESH RAY VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
360	D-ABLAPL/32022/2024 ABLAPL/12000/2024	MD.DASH KHAN @ DUXX KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	KHARABEL NAGAR P.S. /415 /2024 () //
361	D-ABLAPL/31206/2024 ABLAPL/12001/2024	PABITRA PRADHAN @PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /298 /2024 () //
362	D-ABLAPL/32039/2024 ABLAPL/12002/2024	ARJUNA PARIDA @ ARJUNA KUMAR PARIDA @ LIPU VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /377 /2024 () //
363	D-ABLAPL/32119/2024	RATIKANTA MISHRA	BISWABHUSAN DAS	KUAKHIA /444 /2024

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	ABLAPL/12003/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/32000/2024 ABLAPL/12004/2024	AMIR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /187 /2024 () //
365	D-ABLAPL/32020/2024 ABLAPL/12005/2024	SINGURU PANGI VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	SEMILLIGUDA /28 /2024 () //
366	D-ABLAPL/30588/2024 ABLAPL/12006/2024	DR. SOUMYADARSHAN NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	/ /0 () //
367	D-ABLAPL/32046/2024 ABLAPL/12007/2024	PRASANT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000081/2024
368	D-ABLAPL/30785/2024 ABLAPL/12008/2024	BHASKAR JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /254 /2024 () //
369	D-ABLAPL/31949/2024 ABLAPL/12009/2024	BAPUN BEHERA @ BIRAKISHORE BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	BASTA /193 /2024 () //